

RAJYA SABHA

Wednesday, the 2nd April, 2025/12 Chaitra, 1947 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid on the Table.

- I. **Notification of the Ministry of Education**
- II. **Report and Accounts (2023-24) of the NCTE, New Delhi and related papers**
- III. **Reports and Accounts (2023-24) of Samagra Shiksha, Bihar, Karnataka and Lakshadweep; NCERT, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI JAYANT CHAUDHARY): Sir, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Education (Department of School Education and Literacy) Notification No. G.S.R. 777(E)., dated the 21st December, 2024, publishing the Right of Children to Free and Compulsory Education (Amendment) Rules, 2024, under sub-section (3) of Section 38 of the Right of Children to Free and Compulsory Education Act, 2009, along with delay statement.

[Placed in Library. See No. L. T. 2293/18/25]

II. (1) A copy each (in English and Hindi) of the following papers, under Section 25 and sub-section (4) of Section 26 of the National Council for Teacher Education Act, 1993: -

(a) Twenty-ninth Annual Report of the National Council for Teacher Education, (NCTE), New Delhi, for the year 2023-24.

(b) Annual Accounts of the National Council for Teacher Education (NCTE), New Delhi, for the year 2023-24, and the Audit Report thereon.

(c) Review by Government on the working of the above Council.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L. T. 2625/18/25]

III. A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report of the Samagra Shiksha, Bihar, for the year 2023-24.
 (b) Review by Government on the working of the above Programme.
 (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 2626/18/25]

- (ii) (a) Annual Report of the Samagra Shiksha, Karnataka, for the year 2023-24.
 (b) Review by Government on the working of the above Programme.
 (c) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. L. T. 2627/18/25]

- (iii) (a) Annual Report and Accounts of the Samagra Shiksha, Lakshadweep, for the year 2023-24, together with the Auditor's Report on the Account.
 (b) Review by Government on the working of the above Programme.
 (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 2628/18/25]

- (iv) (a) Annual Report of the National Council of Educational Research and Training (NCERT), New Delhi, for the year 2023-24.
 (b) Annual Accounts of the National Council of Educational Research and Training (NCERT), New Delhi, for the year 2023-24, and the Audit Report thereon.
 (c) Review by Government on the working of the above Council.
 (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L. T. 2629/18/25]

Notifications of the Ministry of Home Affairs

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- (i) A copy (in English only) of the Ministry of Home Affairs Notification No.